

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 52 OF 2015 & IA NOS. 55, 70 AND 71 OF 2015
AND
APPEAL NO. 53 OF 2015 & IA NOS. 72 AND 73 OF 2015**

Dated: 20th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Monnet Ispat and Energy Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv
Mr. Aashu Mahajan

Counsel for the Respondent(s) : Mr. C. K. Rai for R.1
Ms. Suparna Srivastava for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **26.07.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**